

## ANNEXURE-5

**Name of Corporate Debtor** : VVF (INDIA) LIMITED  
**Date of commencement of CIRP** : 23/09/2021  
**List of creditors as on** : 20/12/2021

### List of operational creditors (Workmen)

(Amount in INR)

S.No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related party?	% of voting share in CoC, if applicable					
1.	Mr. Nityanand Hamak	Workmen (89)	20/10/2021	231,55,427.9	-	Worker Claims	NO	-	-	-	231,55,427.9	-	-
TOTAL				231,55,427.9	-		-	-	-	-	231,55,427.9	-	-



Regards  
Avil Menezes  
As Interim Resolution Professional of VVF (India) Limited  
Registration No. IBBI/PA-001/IP-P00017/2016-2017/10041  
Reg. Address: 416, Crystal Paradise Co-op Soc. Ltd.  
Dattaji Salvi Marg, Above Pizza Express,  
Off Veera Desai Road,  
Andheri West, Mumbai – 400053  
Email id: irp.vvf@gmail.com, avil@caavil.com  
Website: <http://cirpvvf.co.in/>